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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PREScot ROAD, BOMBAY-1

OA NO. 385/93

Smt. Kirnashila Rajendra Dongare
r/o. Sakaritola, Post Satgaon
Talq. Salekasa Dist. Bhandara

..Applicant

v/s.

Union of India
through Secretary
Department of Posts
Ministry of Communication
New Delhi & 3 ors.

..Respondents

Coram: Hon. Shri Justice M.S. Deshpande, V.C.

ORAL JUDGMENT: DATED: 23.7.93
(PER: MS Deshpande, Vice Chairman)

Heard Mr. D B Walthare, counsel for the applicant and Mr. A B Choudhary, learned counsel for the respondents.

It is apparent that the applicant had the requisite educational qualifications because she had passed VIIIth standard when she applied for the job and also passed SSC in March 1993. The respondents counsel states that the post for which the applicant had applied for appointment on compassionate grounds branch is not vacant viz., extradepartmental/post master. The applicant is willing to be considered for any other equivalent post if that is available.

The respondents are directed to consider the applicant for appointment on compassionate ground to any other equivalent post that may be available within two months. With this observation the application is disposed of.


(M.S. Deshpande)
Vice Chairman